

*[English]***Task Force to Explore New tourist Sites**

694. SHRI CHETAN P. S. CHAUHAN:
SHRI R. SURENDER REDDY:
KUMARI DIPIKA CHIKHLIA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have set up a task force to suggest the development of new tourist sites;

(b) if so, the details thereof; and

(c) the efforts made in the recent past to tap the tourism potential of these spots in general and the deserts of Rajasthan in particular?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The India Tourism development corporation have set up a Task force for identifying new areas of tourism potential.

(c) Development of tourism and infrastructure for tourism is primarily the responsibility of state Governments. The Central Government extends financial assistance within the available resources on specific proposals received from State Governments. Such assistance has been made available to the States including Rajasthan.

Protection of Ancient Monuments

695. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether several monuments including Taj Mahal are rapidly decaying;

(b) if so, whether the Government have conducted any study into the reasons for the decay;

(c) if so, the details thereof;

(d) whether there is any proposal to formulate any action plan to protect the ancient monuments; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Monuments protected by the archaeological Survey of India including the Taj Mahal are not rapidly decaying.

(b) does not arise.

(c) Does not arise.

(d) and (e). The Archaeological Survey of India has already formulated an action plan for 1991-92 for the Conservation and preservation of monuments protected by it.

*[Translation]***Cancellation of Vayudoot flight from Delhi to Lucknow**

696. SHRI PANKAJ CHOWDHARY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many flights of Vayudoot from Delhi to Lucknow via Kanpur have been cancelled for the last two months and the number of bookings cancelled;

(b) the reasons therefor; and

(c) the action being taken to ensure regularity of the flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) From 20th September,

1991 to 20th November, 1991, Vayudoot flights were cancelled on 22 occasions. While on one occasion the flight was cancelled due to technical snag, the other cancellations were due to non-availability of aircraft. Due to these cancellations 68 confirmed passengers could not travel from Delhi to Lucknow.

(c) Subject to availability of operating aircraft regularity in operations would be possible.

Maternal and Child Health Services in Bihar

697. SHRI CHHEDI PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total expenditure incurred under the Maternal and Child Health Services programme in Sasaram and Bhabhua districts of Bihar; and

(b) the target fixed under the programme and the extent to which it has been achieved during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) As reported by the Govt. of Bihar, the total expenditure incurred under the Maternal and Child Health Services programme in the districts of Sasaram and Bhabhua taken together is as under :-

Year	Expenditure
1986-87	Rs. 2681460
1987-88	Rs. 2681160
1988-89	Rs. 2681160
1989-90	Rs. 4391690
1990-91	Rs. 6843420

(b) As reported by the Govt. of Bihar, a statement showing the targets and achievements for Sasaram and Bhabhua districts taken together is enclosed.